

बुनियादी ईंटें तीसरी और चौथी श्रेणी के कर्मचारी ही हैं। मैं जानना चाहता हूँ कि क्या आप इन कर्मचारियों में से, छोटे कर्मचारियों को इस मामले में प्राथमिकता देंगे? क्या आपके पास इस के बारे में कोई योजना है यदि है तो कब तक आप इस को लागू करने जा रहे हैं?

गृह मंत्री (श्री जवाहर लाल नेहरू) : हम ने क्लैश प्रोग्राम स्टेट्स के लिए किया था और हम उसको यूनियन टैरिटरियज में भी बढ़ाना चाहते हैं। दिल्ली में उस को शुरू कराया था। उस के दो फेज हो चुके हैं। तीसरा अब चल रहा है। जो बाकी की यूनियन टैरिटरियज हैं उन में भी हम इस को बढ़ाना चाहते हैं। खास कर चंडीगढ़ में तो दूसरी कोई व्यवस्था ही नहीं है। जहाँ पर विधान सभायें हैं और उस तरह में स्थानीय सरकार है वहाँ तो उन के बजट में कुछ रपया है और उन के बारे में भी जो कुछ प्रश्न उठेंगे उस पर विचार करेंगे लेकिन खास कर चंडीगढ़ में रेंट फ्री एक मोडेलन नहीं दी जा रही है और उन को आवश्यक मात्रा में सुविधा नहीं है, वहाँ से हमारे पास योजना आई है और उस पर हम सहानुभूतिपूर्वक विचार कर रहे हैं?

SHRI S. M. BANERJEE : I would like to know from the hon. Minister whether the recommendations of the Khosla Commission which include the recommendation for providing houses to policemen have been accepted by the Government? If not, what are the recommendations which have not been accepted and reasons thereof?

SHRI UMA SHANKAR DIKSHIT : Sir, the present question relates to housing for policemen. Just as in the other sectors of government employees satisfaction varies, in the case of police administration we are taking special care to see that as far as possible satisfaction is increased. On the whole the satisfaction is low.

श्री हुकम चन्द कडवाण : आप ने बताया है कि संघ राज्यों में भी जो प्रश्न हैं उसको आप

चाहूँ कर रहे हैं। संघ राज्यों में पुलिस कमी चारियों के पास पर्याप्त मात्रा में मकान नहीं हैं। केवल 20-25 प्रतिशत लोगों के पास है। जिन के पास नहीं हैं वे बाह्य जितना किराया देते हैं उतना आप उन को नहीं देते हैं। उन को अधिक से अधिक मकान मिल और जिन को मकान नहीं देते हैं उन को जो किराया दिया जाता है वह उतना ही मिले जितना वे शहर में देते हैं, क्या आप ऐसी व्यवस्था करने जा रहे हैं?

श्री जवाहर लाल नेहरू : यह व्यवस्था राज्य सरकारों को करनी है। उन्हीं का यह विषय है अधिकार है। मंत्रणा या सुझाव हम दे सकते हैं। लेकिन इस के बारे में निश्चय उन्हीं को करना होगा।

श्री हुकम चन्द कडवाण : संघ राज्यों में आप किराया बढ़ा कर देने वाले हैं?

श्री जवाहर लाल नेहरू : संघ राज्यों के बारे में हम ने कहा है कि हम बढ़ाना चाहते हैं। चंडीगढ़ के बारे में हम ने आश्वासन दिया हुआ है। हम उम पर निकट भविष्य में विचार करने वाले हैं?

Fifth Plan Outlay for Haryana

*765. **SHRI BIRENDER SINGH RAO :** Will the Minister of PLANNING be pleased to state:

(a) the amount proposed to be allotted to the State of Haryana during the 5th Five Year Plan period for various schemes relating to agricultural production, irrigation development, increase in the power generation capacity, education for all children under 6-11 years age, providing drinking water in villages and solving rural and urban unemployment problem; and

(b) the total plan outlay likely be made available to the State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The Fifth Five Year Plan of Haryana is yet in the stage of formulation by the State Government.

SHRI BIRENDER SINGH RAO: May I know whether the hon. Minister will be pleased to state the criteria that will be adopted for plan allocation of funds to various States, and whether projects intended to serve backward areas will receive priority, and if so, what Government are doing about the Nehru canal project in Haryana, which had been submitted to the Planning Commission a long time ago?

SHRI MOHAN DHARIA: So far as the criteria of Central assistance are concerned, we are governed by the formula of the National Development Council, and at the time of the Fifth Five Year Plan, the National Development Council will meet and take the decision. Regarding the projects in backward areas, it will be our endeavour to see that for the development of backward areas, viable projects are given priority. Regarding the Nehru canal project, as the hon. Minister has already indicated in the House, such projects as are productive and as could be implemented during a lesser gestation period will get proper priority.

SHRI BIRENDER SINGH RAO: Will the hon. Minister be pleased to state whether Government have fixed any target date for supply of drinking water to the villages? May I know also whether he is aware that Mahendergarh district in Haryana is an area where 90 per cent of the villages are even today without drinking water, and this is the district which has contributed the most towards our fighting services and has won the highest number of gallantry awards, and if so, whether anything is being specially considered for such areas?

SHRI MOHAN DHARIA: Government have already made it very clear that during the Fifth Five Year Plan, highest priority will be given to providing drinking water facilities, and Rs. 3300 crores is meant for such minimum needs programmes. In this very Fifth Five Year Plan we shall take care of such districts where such facility is not available, including Mahendergarh district.

SHRI S. M. BANERJEE: May I know.....

AN HON. MEMBER: How is he interested in Haryana?

SHRI S. M. BANERJEE: I was born in Haryana, in Ambala....

MR. SPEAKER: It was Punjab at that time.

SHRI S. M. BANERJEE: It was not partitioned when I was born, but the partition took place much later only.

May I know whether the hon. Minister is aware that unless there is enough power, no State is going to prosper, and if so, whether he is aware that the strike by the Haryana electricity workers is still on and the Chief Minister is not attending to it, and whether they have approached the Centre to see that this is settled? May I know whether this matter has been referred to the Irrigation and Power Minister and other Ministers, and whether they have intervened in the matter to have a settlement in order to see that power supply continues in Haryana?

MR. SPEAKER: Simply because he was born in Haryana, how is this question relevant?

SHRI S. M. BANERJEE: The main question relates to various schemes relating to agricultural production, irrigation development, and increase in the power generation capacity. Power generation has been affected adversely, and they have appealed to the Centre. 57 Members of Parlia-

ment have made an appeal to the Centre.

MR. SPEAKER: How is it relevant to the main question?

SHRI S. M. BANERJEE: Let the hon. Minister ask for notice, but it is for him to say.

THE MINISTER OF PLANNING (SHRI D. P. DHAR): I would submit that this question does not arise directly from the main question. The remoteness is so great that I am afraid I shall not be able to oblige the hon. Member with any reply to this question.

SHRI S. M. BANERJEE: Let him kindly speak to the Labour Minister.

श्री पन्नालाल बाकपाल : राजस्थान और विशेषकर बीकानेर, जैसलमेर, जोधपुर आदि जिलों के सम्बन्ध में एक मुद्दावारा है कि पीबन पानी और है, नहावन पानी और, घोषन घाबन और है, बाहू रे नन्द किसोर । स्वर्गीय प्रधान मंत्री नेहरूजी ने पंद्रह साल पहले कहा था कि मैं चाहता हूँ कि किसी भी कीमत पर राजस्थान के लोगों को पीने का पानी मिलना चाहिये । राजस्थान में खारा पानी है । 25 साल की आजादी के बाद भी पानी पीने के लिए भी उनको मुहैया नहीं हो रहा है । वहाँ आज भी हरिजन पीने के पानी के लिए स्वर्णों तथा दूसरों पर निर्भर करते हैं । मैं जानना चाहता हूँ कि हरिजनों आदि के लिए आप क्या सुविधा प्रदान करने जा रहे हैं ?

अध्यक्ष महोदय : क्याचन हरिषाया का है इस में राजस्थान कहाँ से ले आये आप ?

SHRI MOHAN DHARIA: We shall take care of Rajasthan also so far as drinking water facilities are concerned.

SHRI MADHURYA HALDAR: The hon. Minister, Mr. Dhar, just now said that special attention will be given

to the backward areas. The Sunderban area of West Bengal is a very backward region, and a number of projects have been waiting for a long time. May I know whether they are going to include them at least in the Fifth Plan or not?

MR. SPEAKER: These questions do not relate to Haryana. Next question.

Closure of Small Scale Industries in Mysore

*766. SHRI D. B. CHANDRA GOWDA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether there is an acute shortage of raw material for small scale industries in the State of Mysore;

(b) whether some small-scale industries have closed down due to this shortage in the State; and

(c) if so, the steps taken by Government to meet the shortage of raw material in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) to (c). A statement is laid on the table of the House.

Statement

(a) and (b). There has been a general shortage of raw materials in the country including Mysore State. Government of Mysore have reported recently that no units have been actually closed for want of raw materials.

(c) Supply of imported raw materials to Small Scale Units in Mysore has improved as indicated below:—

	Value of import licence (Rs. in lakhs)
1969-70	268
1970-71	389
1971-72	602